

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 67/(MAH)/2010
CA No.


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE PARTIES: Sudha Mehta
V/s.
M/s. New Heaven Steel Ball Corporation Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mr. Sachin Pandey 1/2 by M/s. Parimal K. Shetty & Co Adv. for Resp. No. 5	Advocate	
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~~Jehan Mehta~~
Order
TCP No. 67/397-398/NCLT/MB/MAH/2010
~~Respondent No. 5~~



None present on behalf of the petitioners. The petitioners are called absent.
Counsel for Respondent No.5 side is present. On the last date of hearing also, the
Petitioners remained absent. For the petitioner being called absent, this case is
dismissed for default.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)